

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 347 OF 2017 &  
IA NO. 927 OF 2017**

**Dated: 16<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Ajmer Vidyut Vitran Nigam Ltd. & Anr. .... Appellant(s)  
Versus  
M/s. Srinivas Sangmarmar Pvt. Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya Madan  
Mr. Dhruv Varma

Counsel for the Respondent(s) : Mr. R.K.Mehta  
Ms. Himanshi Andley for R-3

**ORDER**

List the matter on **14.02.2019.**

**(S.D. Dubey)  
Technical Member**

Tpd/kt

**(Justice Manjula Chellur)  
Chairperson**